COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 242 OF 2015 & IA NOS. 462 & 463 OF 2015 & IA NO. 477 OF 2018

Dated : <u>26th October, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Transm Vs.	ission Co. Ltd Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors Respondent(s)	
Counsel for the Appellant (s) :	Mr. Manjeet Kirpal Mr. M.Y. Deshmukh
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhan Ms. Stuti Kishn for R-1

<u>ORDER</u>

List this matter on <u>13.12.2018</u>, as agreed by the learned counsel appearing for the Appellant and the first Respondent.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Pr/js